

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO.060/00101/2018

Chandigarh, this the 29th day of January, 2018

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**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MS. P. GOPINATH, MEMBER (A)**

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Prashant Kumar Sinha S/o Sh. Chandra Bhushan Sinha, aged 38 years, R/o B-404, Sushma Elite Cross, Old Ambala Road, Zirakpur, presently working as Manager (Technical), in the Office of National Highway Authority of India, Panchkula, (Group-A).

....APPLICANT

(Present: Mr. Yogesh Putney, Advocate)

VERSUS

1. Union of India, through Secretary to Government of India, Department of Personnel & Training North Block, New Delhi.
2. National Highways Authority of India, G 5 & 6, Sector 10, New Delhi-110075, through its Chairman.
3. National Highways Authority of India, G 5 & 6, Sector 10, New Delhi-110075, through its General Manager (Admn.-HR).
4. National Highways Authority of India, G 5 & 6, Sector 10, New Delhi-110075, through Executive Committee.
5. Shri Keshav Vitthalrao Ghodke,
6. Shri Ram Chandra Tejwani,
7. Shri Suresh Kumar,
8. Shri Sumesh Banzal,
9. Shri Rajesh Chandra Gupta,
10. Shri Anil Kumar Jain,
11. Shri Pradeep Kumar Srivastava,
12. Shri Amrendra Singh,
13. Shri Dharmendra Singh Chaudhary,
14. Shri Rajiv Nayanam
15. Shri Vishnu Kant Kankane,

16. Shri Ravindra Gupta,
17. Shri Sanjay Kumar Mishra,
18. Shri Sanjay Shivaji Kadam,
19. Shri Rajendra Kumar Gupta,
20. Shri Sunil Kumar Jain,
21. Shri Prashant Dadarao Mendhe,
22. Shri Sahi Ram,
23. Shri Pawas Pradeep Singh,
24. Shri Sunil Sharma,
25. Shri Arun Prabhakar Sarodaya,
26. Shri Nirmal Manohar Zade,
27. Shri Krishna Murari Sharma,
28. Shri Amrish Manikrao Mankar,
29. Shri Ajay Prabhakar Gadekar,
30. Shri C.O.P. Furtado
31. Ms. Akta Kumari,
32. Shri Ashutosh Shyamkant Pimple,
33. Shri Shashidhar Singh,
34. Shri Mudit Garg,
35. Shri Krishna Pal Singh Chauhan,

Respondents no.5 to 35 [promoted vide office order dated 26.09.2017 (Annexure A-1)] to be served through office of respondent no.3.

36. Shri Yashpal Singh Jadon,
37. Shri Yogeshwar Atmaram Raut,
38. Shri H.S. Linge Gowda,
39. Shri Shanu Shripati Zodge,
40. Shri Braham Prakash Pathak,
41. Shri Mohd. Khalid,
42. Shri Vasant Dattatray Pandarkar,
43. Shri Neeraj Gupta,
44. Shri Prafulla Bhaichandra Diwan,
45. Shri Shivaji Vasant Pawar,
46. Shri Sudhi Ranjan Bhattacharjee,
47. Shri Shrikant Damodar Potdar,

48. Shri Jeewan Lal Meena,
49. Shri R.B. Pekam,
50. Shri S. Shirish Gangadhar,
51. Shri Prabhat Ranjan Pandey,
52. Shri Aman Kumar Rohilla,
53. Shri Krishan Lal Sachdeva,
54. Shri Ajay Ram Ratan Yadav,
55. Shri Rakesh G. Jawade,
56. Shri Ashvini Kumar Rai,

Respondents no.36 to 56 [promoted vide office order dated 27.10.2017 (Annexure A-2)] to be served through office of respondent no.3.

....RESPONDENTS

ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

The main contention of learned counsel, at this stage, is that, although the applicant has moved representations dated 29.05.2017 (Annexure A-11), dated 02.08.2017 (Annexure A-14) and dated 03.11.2017 (Annexure A-18), for redressal of his grievances, but no decision has yet been taken by the Competent Authority.

Having heard the learned counsel for the applicant, having gone through the record with his valuable assistance, after considering the entire matter and without expressing any opinion on merits, lest it may prejudice the case of either side, the instant main Original Application is disposed of with the direction to The Chairman, National Highways Authority of India, (respondent no.2) to sympathetically consider and decide the indicated representations, by passing a speaking & reasoned order and in

accordance with law, within a period of two months from the date of receipt of a certified copy of this order.

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(P. GOPINATH)
MEMBER (A)

(JUSTICE M.S. SULLAR)
MEMBER (J)

Dated: 29.01.2018.

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